NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 222/230/HDB/2017
NAME OF THE COMPANY	Albany Molecular Research Hyderabad Research Center Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

RD	Josyulasod @ gonail	(1)
950	98490 67553 Caw	Depopul
		7 ,
	950	95C 98490 67553caw

Heard Mr. Josyula Bhaskara Rao, CGSC for RD and none appears for the Petitioner.

Petitioner Company sent a letter dated 15.12.2017 to the Registry. Post the case on 22.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

Naidu